National Company Law Tribunal

Allahabad Bench

CP No. 31 /ALD/ 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: Rajesh Kuması & aux VIS LSV Polyingsa Pvt Ltd

SECTION OF THE COMPANIES ACT: 241 242

Designation Representation Signature SI. NO. Name PCS Petitioneer land PARMAY CHAMERTEE 2. ABNISNELE MENISA Responder Abrigas

CP NO.31/ALD/2017

Sh. Tanmay Chatterjee, PCS for the petitioner. Sh. Abhishek Mishra, PCS for the respondent.

Argument in respect of application on setting aside exparte order heard. Since, the case is still pre pleading stage. Therefore, exparte order passed against the respondent no.1 to 3 is set aside. The convenience cost, if any, to the petitioner is compensated by cost. Hence, the respondent is directed to pay a cost of Rs.10,000/-(Rupees Ten Thousand) to the petitioner and to file reply to the company petition by three weeks from today.

The matter be listed on 25th September, 2017.

Sri H.P. Chaturvedi, Member (Judicial)

Dated:29.08.2017

Typed by: Kavya Prakash